

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF HENGLI HYDRAULIC INDIA
PRIVATE LIMITED

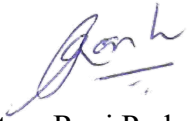
1.	NAME OF CORPORATE PERSON	HENGLI HYDRAULIC INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	28-01-2020
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Pune.
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51909PN2020FTC189452
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Plot No PAP B 67/1 Bhamboli- Varale Chakan Industrial Area Ph II, Pune, Pune, Maharashtra, India, 410501
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	19-02-2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ravi Prakash Ganti Flat No 2, Ashiana CHS Ltd, Plot No 60-A, Sector-21, Kharghar, Navi Mumbai – 410 210 Process Email id: henglivoluntaryliquidation@gmail.com Reg. no.: IBBI/IPA-002/IP-N00102/2017 Contact no. 8779684200 Regd. Email id: gantirp@gmail.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	21-03-2025

Notice is hereby given that Hengli Hydraulic India Private Limited has commenced voluntary liquidation on 19-02-2025

The stakeholders of Hengli Hydraulic India Private Limited are hereby called upon to submit their claims with proof, **on or before 21-03-2025**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of the Liquidator: Ravi Prakash Ganti
Liquidator for Hengli Hydraulic India Private Limited
Date: 23-02-2025
Place: Navi Mumbai